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Title: Introduction of the North-Eastern Areas (Reorganisation) Amendment Bill, 2011.

MADAM SPEAKER: Item No.9 – Shri M. Ramachandran.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): On behalf of my colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill to amend the North-Eastern Areas (Reorganisation) Act, 1971.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the North-Eastern Areas (Reorganisation) Act, 1971."

*The motion was adopted.*

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

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